

LOK SABHA DEBATES

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LOK SABHA

*Saturday, March 18, 1972/Phalgun 28,
1893 (Saka)*

*The Lok Sabha met at five minutes past Eleven
of the Clock.*

[MR. SPEAKER *in the Chair*]

MR. SPEAKER : The House has lost five minutes simply because the quorum was not there.

SHRI SAMAR MUKHERJEE (Howrah) : It is better to adjourn the House because nobody is interested in sitting on Saturday.

MR. SPEAKER : We may overlook the question of quorum on Saturdays. Most of the Members were very keen that they should be accommodated during the debate on the President's Address. That is why we took the decision to sit on Saturdays. If they were not so keen, there was no sense in sitting on Saturdays.

MEMBER SWORN

Shri Chandra Mohan Sinha (Mayurbhanj)

MR. SPEAKER : Today there are no questions and no calling attention notice. Paper to be laid on the Table.

11.06 hrs.

PAPER LAID ON THE TABLE

PROCLAMATION REVOKING PRESIDENT'S
RULE IN RESPECT OF STATE OF GUJARAT

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY

AFFAIRS (SHRI KEDAR NATH SINGH) :
Sir, on behalf of Shri Krishna Chandra Pant,

I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 17th March, 1972 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 13th May, 1971 in relation to the State of Gujarat, published in Notification No. G.S.R. 103(E) in Gazette of India dated the 17th March, 1972, under article 356(3) of the Constitution. [Placed in Library. See No. LT-1455/72]

BUSINESS OF THE HOUSE

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI KEDAR NATH SINGH) : Will your permission, Sir, on behalf of Shri Raj Bahadur, I rise to announce that Government Business in this House during the week commencing the 20th March, 1972, will consist of :—

- (1) Discussion on the Resolution seeking approval of the Proclamation issued by the President on the 21st January, 1972, in respect of the State of Manipur.
- (2) Further discussion on the Budget (Railways) for 1972-73.
- (3) Submission to the vote of the House of Demands for Grants on Account (Railways) for 1972-73.
- (4) General discussion on the General Budget for 1972-73.

SHRI DINEN BHATTACHARYYA
(Serampore) : Sir, when will the general discussion on the General Budget start next week?

MR. SPEAKER : That will be on Monday.

Mrs. Goswami's house was attacked by hooligans.....

SHRI DINEN BHATTACHARYYA : On Monday it will be discussion on the Railway Budget.

MR. SPEAKER : Don't interrupt the proceedings abruptly,

MR. SPEAKER : That is all right. The week contains five days.

SHRI JYOTIRMOY BOSU : This is a very important matter. I got the telegram just now. You have got the discretion. You should feel sorry that a Member's house has been attacked. Also, the house of another Member, Shri Shashank Shekhar Sanyal, of Rajya Sabha has been attacked.

11.08 hrs.

DIPLOMATIC RELATIONS (VIENNA CONVENTION) BILL

MR. SPEAKER : I am not permitting unless I have notice of it.

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI JYOTIRMOY BOSU : It was not possible to give notice because I got the telegram just now. There was no time for me to send you the notice before the House sat. Therefore, I am making a mention of it. The house of Mrs. Goswami was attacked by some hooligans with bombs, etc. and also the house of Shri Shashank Shekhar Sanyal, a Member of the Rajya Sabha, was attacked with bombs, etc. Let the House make a note of it.

SHRI B. R. BHAGAT (Shahabad) : I beg to move :

MR. SPEAKER : There is now a regular Government there. There is no Central rule there that you can get up any time and bring any matter before the House. The President's Rule is over now.

"That this House do extend the time for the presentation of the Report of the Select Committee on the Bill to give effect to the Vienna Convention on Diplomatic Relations (1961) and to provide for matters connected therewith, upto the last day of the current session"

MR. SPEAKER : The question is :

SHRI JYOTIRMOY BOSU : This House is not controlled by the Central Government. This is controlled by the Members of the House, through you

"That this House do extend the time for the presentation of the Report of the Select Committee on the Bill to give effect to the Vienna Convention on Diplomatic Relations (1961) and to provide for matters connected therewith, upto the last day of the current session"

MR. SPEAKER : I am very sorry if any MP's house has been burgled. You cannot raise that matter here unless there is a breach of privilege involved.

The motion was adopted

SHRI JYOTIRMOY BOSU (Diamond Harbour) : May I bring a very important matter to the notice of the House ?

SHRI JYOTIRMOY BOSU : It is an organised attack with bombs.

MR. SPEAKER : I have no notice of it.

MR. SPEAKER : I think, the story of bombs should be over now.

SHRI JYOTIRMOY BOSU : I got the telegram just now.

11.11 hrs.

MR. SPEAKER : You may get the telegram. But you should follow the procedure.

RAILWAY BUDGET, 1972-73—GENERAL DISCUSSION—Contd.

SHRI JYOTIRMOY BOSU : It is a matter involving a Member of this House.

MR. SPEAKER : The House will now take up further general discussion on the Budget (Railways) for 1972-73.